No. 8011 Legislative Branch-I

## Supply of Budget sets in respect of Union Territory of Jammu and Kashmir

Members are informed that sets of Budget papers for 2024-25 alongwith the Supplementary Demands for Grants for 2023-24 in respect of Union Territory of Jammu and Kashmir will be circulated through Member's Portal after their presentation on 5 February, 2024.

Members are also informed that hard copies of Budget speech will be made available through Publications Counter.

Members are requested to obtain hard copies of Budget speech through Publications Counter after their presentation.

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No. 8012 Committee Branch-I

# Election of One Member of Lok Sabha to the All India Institute of Medical Sciences (AIIMS), Bhopal

In pursuance of motion moved in and adopted by the House on 02 February, 2024 for election of 01 member of Lok Sabha to the All India Institute of Medical Sciences (AIIMS), Bhopal, the programme of election is notified as given below:-

No. of member to be elected : One

Last date for nomination : Monday, 05 February, 2024

(up to 1600 hours)

Last date for withdrawal : Tuesday, 06 February, 2024

(up to 1600 hours)

Date, time and venue of : Thursday, 08 February, 2024

Election (if necessary) (from 1100 hours to 1600 hours in

Committee Room No. 62, Samvidhan

Sadan)

Counting of votes : Counting may be done on same day after

(if necessary) conclusion of voting

2. As per the 'Nomination Paper' given in the 'Regulations for holding of elections to the Government Bodies by means of single transferable vote', a member cannot propose her/his own nomination to a Government Body. A member who desires to propose nomination of other member to a Government body is requested to give notice of nomination in the prescribed 'Nomination Paper'. Similarly, a member who desires to withdraw her/his candidature from the election is also requested to give notice of withdrawal under her/his signature by filling Para 1 of the prescribed 'Withdrawal

Form'. In case, a candidate who is willing to withdraw her / his candidature is not readily available or is not in a position to give the notice of withdrawal under her /his signature, the Leader or Chief Whip of the Party to which the candidate belongs, may give notice of withdrawal on behalf of such candidate by filling Para 2 of the prescribed 'Withdrawal Form'. The requisite form in this regard is available in the Parliamentary Notice Office (PNO). Duly filled-in form of nomination or withdrawal, as the case may be, should be delivered in the PNO before the date and time notified in the programme of election. Nomination /withdrawal paper which is filled-in incorrectly or incompletely or which do not contain the signature of the member / Leader / Chief Whip giving notice thereof, as the case may be, or is received after the expiry of the prescribed date and time shall be treated as invalid.

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#### No. 8013

## **Conference and Protocol Branch**

## Visit of Parliamentary Delegation from Suriname to India

Members are informed that a Parliamentary Delegation from Suriname led by H.E. Mr. Marinus Bee, Chairman of the National Assembly of Republic of Suriname will be on an official visit to India from 04 to 08 February, 2024.

The delegation will witness the proceedings of Lok Sabha from 'Special Box' on Monday, 05 February, 2024 at 1100 hrs.

The Delegation will arrive in Delhi on 04 February, 2024 and will also visit Agra during their stay in India.

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## No. 8014

## Computer (HW&SW) Management Branch - Hardware Unit

## Secured high speed Wi-Fi facility for Members of Parliament in Parliament House of India

Members are informed that secured Wi-Fi facility in the Parliament House of India has been provided with the assistance of the National Informatics Centre (NIC) to Members of Parliament. All Members of Parliament can utilise the Wi-Fi services as per guidelines sent to them through Members Portal. For any query, Hon'ble Members may kindly contact IT Help Desk, Lok Sabha Members' Lounge, Parliament House of India (Timing: 10 am to till House is adjourned).

Kind cooperation of Members is solicited.